

ITEM NO.32 Court 1 (Video Conferencing) SECTION IV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).11558/2021

(Arising out of impugned final judgment and order dated 23-07-2021 in WA No.562/2021 passed by the High Court of Karnataka at Bengaluru)

FLIPKART INTERNET PRIVATE LIMITED Petitioner(s)
VERSUS

COMPETITION COMMISSION OF INDIA & ORS. Respondent(s)

(FOR ADMISSION and I.R. and IA No.88885/2021-PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS and IA No.88882/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.89074/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No.11615/2021 (IV-A)

(FOR ADMISSION and I.R. and IA No.89653/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.89656/2021-EXEMPTION FROM FILING AFFIDAVIT and IA No.90038/2021-EXEMPTION FROM FILING AFFIDAVIT and IA No.89654/2021-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.89657/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.90035/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 06-08-2021 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Mr. Gopal Subramaniam, Sr.Adv.
Mr. Sajan Poovayya, Sr.Adv.
Mr. Anand S. Pathak, Adv.
Mr. Amit K. Mishra, Adv.
Mr. Shashank Gautam, Adv.
Mr. Shashank Manish, AOR
Ms. Sreemoyee Deb, Adv.
Ms. Smriti Shah, Adv.
Ms. Anubhuti Mishra, Adv.
Mr. Nikhil Joy, Adv.
Ms. Nidhi Sahay, Adv.
Mr. Pawan Bhushan, Adv.
Ms. Ujwala Uppaluri, Adv.
Ms. Raksha Agarwal, Adv.
Mr. Pratibhanu Singh Karola, Adv.

Dr. Abhishek Manu Singhvi, Sr. Adv.
Ms. Pallavi Shroff, Adv.
Ms. Shweta Shroff, Adv.
Ms. Manika Brar, Adv.
Ms. Aashish Gupta, Adv.
Mr. Yaman Verma, Adv.
Mr. Chaitanya Safaya, Adv.
Ms. Neetu Ahlawat, Adv.
Ms. Nandita Chauhan, Adv.
Mr. Shivang Singh, Adv.
Mr. Apurv Jain, Adv.
Mr. L. Nidhiram Sharma, Adv.
Ms. Nisha Kaur Uberoi, Adv.
Mr. Gautam Chawla, Adv.
Mr. Akshay Nanda, Adv.
Ms. Shambhvi Sinha, Adv.
Ms. Aditi Khemani, Adv.
Ms. Akrathi Shetty, Adv.
Mr. Ishan Arora, Adv.
Mr. S. S. Shroff, AOR

For Respondent(s) Mr. Tushar Mehta, SG
Mr. Aman Lekhi, ASG
Mr. Arjun Krishnan, AOR
Mr. Harish B. Narasappa, Adv.
Mr. Ankur Singh, Adv.
Mr. Suhaas R. Shenoy, Adv.
Mr. Shourya Bari, Adv.

Mr. Abir Roy, Adv.
Mr. T. Sundar Ramanathan, AOR
Mr. Gautamaditya Sridhara, Adv.
Mr. Ishaan Chakrabarti, Adv.
Mr. Vivek Pandey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The Court is convened through Video Conferencing.

At the request of learned Solicitor General of India,
list on 09.08.2021.

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR

(R.S. NARAYANAN)
COURT MASTER (NSH)

ITEM NO.32

Court 1 (Video Conferencing)

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R E C O R D O F P R O C E E D I N G S

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